

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.565/21481-506/Bail Power/Gaz/2019 dated 28.02.2019, I, Talwant Singh, District & Sessions Judge (HQs), Tis Hazari Courts, Delhi do hereby authorize the following Courts (Central) under Section 10(3) of the Criminal Procedure Code, 1973 to hear and dispose of bail/urgent Criminal applications pertaining to the Police Stations & Investigating Agencies as mentioned against their names, with effect from 01.04.2019 :-

S.No	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)	Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District, Wazirabad.	Sh. Ramesh Kumar Spl. Judge (NDPS)(Central)	Ms. Deepali Sharma Addl. Sessions Judge-01 (POCSO) (Central)
2	Sh. Prashant Kumar Addl. Sessions Judge (Central)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sadar Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAW Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)(Central)	Sh. Satish Kumar Spl. Judge (FTC)(Central)
3	Ms. Poonam Chaudhary Addl. Sessions Judge (Central)	Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station.	Sh. Mohd. Farrukh Addl. Sessions Judge-05 (POCSO) (Central)	Ms. Rekha ASJ (Electricity)(Central)

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

Dated **30 MAR 2019**

No. 839/30269-294 /Bail Power/Gaz/2019

Copy forwarded for information & necessary action to:-

Sub:-Bail Roster

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Officers concerned.
- Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act)(CBI) (Central) Tis Hazari Courts, Delhi.
- Sh. Vimal Kumar Yadav, Spl. Judge (PC Act)(CBI) (Central) Tis Hazari Courts, Delhi.
- Ms. Kamini Lau, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
- Sh. Ramesh Kumar Sharma, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
- Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
- Ms. Kiran Bansal, Spl. Judge (PC Act) (ACB) (Central) Tis Hazari Courts, Delhi.
- The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
- The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- The Public Prosecutor, Delhi.
- The Reader/ PS to the undersigned.
- The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
- The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
- For uploading on LAYERS.

Talwant Singh
District & Sessions Judge (HQs)
Delhi